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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 15/252/HDB/2018
NAME OF THE COMPANY	Maa Padmavathi ahomes Pvt Ltd
NAME OF THE PETITIONER(S)	Maa Padmavathi ahomes Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Mano Ranjani	ADV	9848559322	M.S. Mano Ranjani
T.Sujan Kumar Reddy for RoC	ADV	910001435	

ORDER


Learned counsel Ms.M.S.Mano Ranjani present for Respondent.

Learned counsel Mr.T.Sujan Kumar Reddy present for RoC.

Orders pronounced in open court.

Application is allowed.

Vide separate sheet(s).


MEMBER (Judicial)